NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1492/(MAH)/2017

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Mudra Online Technologies Pvt. Ltd.

V/s.

Midas Shelters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 And Ashak Gharle Advocate Mark

2. Rejean Khandeland Advocate Russiehan

Advocate Regeneration

ORDER

C.P. No. 1492/I&BC/NCLT/MB/MAH/2017

- The Learned Counsel of both the sides are present.
- The Respondent seeks adjournment for filing Reply.
- The Respondent is directed to file his Reply within Three Weeks after duly serving the copy on the other side.
- The matter is posted to **15.01.2018**.

Sd/-

11.12.2017

Aah

BHASKARA PANTULA MOHAN Member (Judicial)